

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3504
ANSWERED ON:16.12.2005
COST AUDIT
Mohale Shri Punnulal

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether cost audit orders for telecommunication companies have been issued;
- (b) if so, the details thereof;
- (c) the number of cost audit orders have been issued to other companies, company-wise; and
- (d) the time limit fixed on this number of audits?

Answer

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) No, Sir.
- (b) Does not arise.
- (c) The information is being compiled and will be laid on the table of the House.
- (d) No time limit is fixed for issue of cost audit orders. However, once cost audit order is issued, the said audit is to be conducted annually.